

19.8.2013

Direct reference on account
of sad demise of Ch. Vinod Srivastava,
Adl, case is adjourned to 22-8-13.


Bee
✓

O.A. No.122/0998

22.8.2013

Hon'ble Mr. D.C. Lakha, Member(A)
Hon'ble Mr. Navneet Kumar, Member (J)

Applicant's counsel is on adjournment list.
List on 30.9.2013.


Member (J)
Girish/-


Member (A)

30.9.2013

No sitting of D.B.
List on 19.11.2013.

Bee
✓


O.A. No.122 of 2009

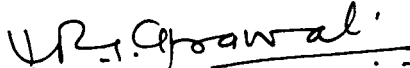
19.11.2013 ✓

For Applicant: Sri Amit Verma for Sri D.N. Dubey.
For Respondents: S/Sri G.K. Singh, S.P. Singh for U.N.
Mishra and Pankaj Awasthi

Learned counsel for the applicant submitted at the bar that
the relief(s) claimed through the instant O.A. have been
granted by the respondents themselves and as such the
present O.A. has been rendered as infructuous. Accordingly
the O.A. is dismissed as infructuous.

OK
copy of
order dated
19.11.13
entered
28.11.13


(Ms. Jayati Chandra)
Member (A)
Girish/-


(Navneet Kumar)
Member (J)